

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 174
TO BE ANSWERED ON 05.05.2016

CREATION OF ASSETS UNDER MGNREGS

***174. DR. SANJAY JAISWAL:**
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government maintains any register/repository/database of quality assets created through the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof along with the number of such assets created during the last three years and the current year, State/UT-wise;
- (c) whether the Government proposes to initiate skill development trainings as a part of the MGNREGS and if so, the details thereof; and
- (d) whether the Government is maintaining any database regarding employment provided to agricultural workers through MGNREGS and if so, the details of the annual work days for agricultural workers of Maharashtra?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) to (d): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 174 for 05.05.2016

(a)&(b): Yes, Madam. Database of quality assets created under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is maintained in the Mahatma Gandhi National Rural Employment Guarantee Act. As per Management Information System (MIS), State/ UT-wise number of assets created during last three financial years and the current financial year, is given in the **Annexure**.

(c): The Government has formulated and launched a “Project for Livelihoods in Full Employment under Mahatma Gandhi National Rural Employment Guarantee Act (Project LIFE-MGNREGA)” in April 2015. The project has been formulated in convergence with Deen Dayal Upadhaya Grameen Kaushalya Yojna (DDU-GKY) and National Rural Livelihood Mission (NRLM). Project LIFE-MGNREGA aims at promoting self -reliance and improving the skill base of MGNREGA workers, thereby, converting them from being asset-less, helpless, unskilled workers dependent on Government support into fully employed entities with enhanced income.

(d): No Madam, the Ministry of Rural Development does not have data regarding employment provided to agricultural workers through MGNREGS.

Annexure referred in reply to parts (a)&(b)of Lok Sabha Starred Question No. 174 dated 05.05.2016

No.	State/ UT	Assets created				
		Financial Year			Current 2016-17	Total
		2013-14	2014-15	2015-16		
1	ANDAMAN & NICOBAR	290	153	3	0	446
2	ANDHRA PRADESH	432022	72802	29300	19	534143
3	ARUNACHAL PRADESH	194	190	889	2	1275
4	ASSAM	25905	16731	10531	167	53334
5	BIHAR	107710	137046	170900	9657	425313
6	CHHATTISGARH	76375	57112	33473	1090	168050
7	DADRA & NAGAR HAVELI	0	0	0	0	0
8	DAMAN & DIU	0	0	0	0	0
9	GOA	164	270	284	0	718
10	GUJARAT	28336	46160	25373	698	100567
11	HARYANA	13610	14041	6495	16	34162
12	HIMACHAL PRADESH	50356	42395	43749	2123	138623
13	JAMMU AND KASHMIR	54792	31652	77315	2291	166050
14	JHARKHAND	65508	62802	70076	3696	202082
15	KARNATAKA	190754	479295	307308	6347	983704
16	KERALA	104372	148140	148852	15088	416452
17	LAKSHADWEEP	0	4	1	0	5
18	MADHYA PRADESH	292030	395218	199194	4166	890608
19	MAHARASHTRA	78807	148894	85301	1554	314556
20	MANIPUR	2339	1418	5300	1	9058
21	MEGHALAYA	4223	3105	2346	244	9918
22	MIZORAM	5384	6930	7689	431	20434
23	NAGALAND	2958	4360	5035	2	12355
24	ODISHA	69078	49695	119198	6677	244648
25	PUDUCHERRY	616	202	399	0	1217
26	PUNJAB	8429	7401	8750	1315	25895
27	RAJASTHAN	105629	179920	59875	1166	346590
28	SIKKIM	1770	1772	1132	114	4788
29	TAMIL NADU	148117	369964	313163	6036	837280
30	TELANGANA	0	21183	30561	229	51973
31	TRIPURA	99276	107546	128971	8768	344561
32	UTTAR PRADESH	577813	334412	288709	0	1200934
33	UTTARAKHAND	32829	23720	28289	169	85007
34	WEST BENGAL	182494	183000	254405	5369	625268
	Total	2762180	2947533	2462866	77435	8250014